

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 265/99

Monday, this the 18th day of June, 2001.

CORAM

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K. Sudhakaran Nair,
Extra Departmental Mail Carrier,
Chirakkara BO,
Kalluvathukal,
Kollam Division.

Applicant

By Advocate Mr Sasidharan Chempazhanthiyil.

Versus

1. Assistant Superintendent of Post Offices,
Kollam South Sub Division,
Kollam.
2. Senior Superintendent of Post Offices,
Kollam Division,
Kollam.

Respondents

By Advocate Mr P.M.M. Najeeb Khan, Addl.CGSC

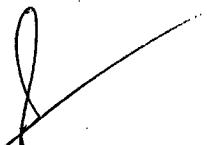
The application having been heard on 18. 6.2001,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M. SIVADAS, JUDICIAL MEMBER

Applicant seeks to declare that he is entitled to be considered for transfer as Extra Departmental Delivery Agent, Kalluvathukal, to direct the respondent to consider him for such transfer and also to direct the 1st respondent to consider A3 representation for grant of transfer to Kalluvathukal.

2. When the O.A. was taken up, learned counsel appearing for the respondents submitted that there can be a direction to the first respondent to consider A3 representation and pass appropriate orders, in accordance with law.

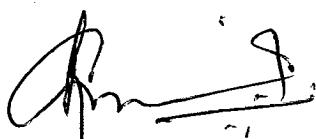


3. Learned counsel for the applicant submitted that the applicant is satisfied by getting a direction to the first respondent to consider and pass appropriate orders on A3 representation.

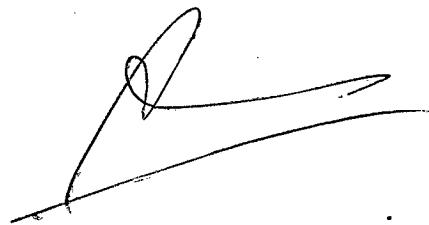
4. Accordingly, first respondent is directed to consider and pass appropriate orders on A3 representation, in accordance with law, within three months from the date of receipt of a copy of this order.

5. The Original Application is disposed of as above. No costs.

Dated the 18th of June, 2001.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

P.

List of Annexure referred to in this order

A-3: True copy of the representation dated 1.2.99 submitted by the applicant to the 1st respondent.